

[Dr. M. M. Das]

There is another proposal. All the investigations have been completed of the Paralkote dam scheme, in the Bastar district. The CWPC have given their approval. Now administrative sanction is necessary.

So far as the small irrigation schemes are concerned . .

Mr. Deputy-Speaker: You may leave that to your colleague.

Dr. M. M. Das: It has been complained that nothing has been done. The geological report tells us that in the whole Dandakaranya there is a subsoil stratum of thick rock, a granite sheet and there is very little water-bearing area. In spite of this handicap, we are trying our best to develop some small irrigation schemes.

15.33 hrs.

COMMITTEE ON PRIVATE MEMBERS' BILLS AND RESOLUTIONS

SIXTY-SECOND REPORT

Shri Muthiah (Tirunelveli): I beg to move:

"That this House agrees with the Sixty-second Report of the Committee on Private Members' Bills and Resolutions presented to the House on the 7th April, 1965".

Mr. Deputy-Speaker: The question is:

"That this House agrees with the Sixty-second Report of the Committee on Private Members' Bills and Resolutions presented to the House on the 7th April, 1965".

The motion was adopted.

15.33½ hrs.

RESOLUTION RE: DEVELOPMENT OF CALCUTTA METROPOLITAN AREA—contd.

Mr. Deputy-Speaker: The House will now proceed with the further discussion of the following Resolution moved by Shri H. N. Mukerjee on the 26th March, 1965:

"This House is of opinion that a comprehensive and self-contained scheme for the development of the Calcutta metropolitan area should find priority in the Fourth Plan".

1 hour and 29 minutes are left for this Resolution. Shri Mukerjee.

Shri A. C. Guha (Barasat): It is a very important subject. The time may be extended.

Mr. Deputy-Speaker: Other resolutions will be blocked.

Shri Prabhat Kar (Hooghly): The second Resolution may be moved.

Shri P. K. Deo (Kalahandi): Dr. Singhvi is not here.

Mr. Deputy-Speaker: Let us go on now. We will see.

Shri H. N. Mukerjee (Calcutta Central): Mr. Deputy-Speaker, last time I placed this Resolution before the House not out of any parochial consideration, not merely because I have had the privilege personally of having represented Calcutta in this House since 1952, but because Calcutta is India's City. That indeed is the title of a valuable little book by our Registrar-General, Shri Ashok Mitra. Calcutta is India's City.

The national importance of Calcutta is seen from such facts as that it draws its labour force from all over the country. I am quoting from the Registrar-General's book:

"An average of 61 per cent in all factories in 1960 and a little